

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.130/2016

Tuesday, this the 19th day of April, 2016

Hon'ble Dr. Birendra Kumar Sinha, Member (A)

Surender Kumar Arora
Age 60 years
Retired as Section Supervisor
s/o Mr. Kirpal Singh Arora
House No.H-66, J J Colony
Wazirpur, Delhi-52

..Applicant
(Applicant in person)

Versus

1. Regional Provident Fund Commissioner North
Regional Office, Delhi (North)
Bhavishya Nidhi Bhawan
28, Community Centre
Wazirpur Industrial Area
Delhi-52
2. Central Provident Fund Commissioner
Employees' Provident Fund Organization
Bhikaji Cama Place, New Delhi
3. Secretary
Ministry of Labour and Employment
Sharm Shakti Bhawan, New Delhi

..Respondents
(Mr. Yogesh Mahur, Advocate for Mr. Gyanendra Singh, Advocate)

O R D E R (ORAL)

The applicant, Mr. Surender Kumar Arora, appeared in person and submitted in writing that he has been getting his superannuation benefits, i.e., gratuity, leave encashment, pension commutation and pension w.e.f. 01.08.2015 and no further grievance survives. He seeks permission to withdraw the Original Application, which is allowed.

2. The Original Application is disposed of as withdrawn. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

April 19, 2016
/sunil/

